

(2024) 02 TP CK 0008

Tripura High Court- Agartala

Case No: Interlocutory Application No. 3 Of 2023 In Writ Petition (C) No. 358 Of 2022

Tufanialunga Tea Company Ltd.

APPELLANT

Vs

State Of Tripura And 5 Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: K. Basu, Suman Bhattacharya, S.S. Dey, A. Chakraborty

Final Decision: Allowed

Judgement